

## LOK SABHA DEBATES

---

### LOK SABHA

Friday, August 18, 1989/Sravana 27,  
1911 (Saka)

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

[*English*]

### OBITUARY REFERENCE

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of Shri Dharamsinhbhai Dayabhai Patel who was a member of the Sixth Lok Sabha during 1977-79 representing Porbandar constituency of Gujarat. Earlier he was a member of the Gujarat Vidhan Sabha during 1967-71 and 1975-77.

An agriculturist by profession, Shri Patel was a renowned political and social worker. He was associated with many agricultural organisation in various capacities. He took keen interest in Harijan Welfare, Panchayati Raj and Cooperative movement. He worked untiringly for the eradication of untouchability and propagation of Khadi Gramodyog. He served on the Committee on Public Undertakings during 1977-78 and 1978-79.

Shri Patel passed away on 22nd July, 1989 at Rajkot in Gujarat at the age of 70.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while to express its sorrow.

*The Members the stood in silence for a short while.*

(*Interruptions*)

MR. SPEAKER: One-by-one.

[*Translation*]

CH. RAM PRAKASH (Ambala): Mr. Speaker, Sir, a news item has appeared in today's "Vir Arjun" under Caption 'Devilal Ka Atankvadiyon Se Gupt Samjhota'. (Devilal has entered into a secret agreement with the terrorists). The terrorists had never dared to enter Haryana while Shri Bhajan Lal was the Chief Minister of Haryana. Even earlier, I had made a submission that they want to create that very situation in Haryana, as is prevailing in Punjab. Such....\*\* person should be punished.

---

\*\*Expunged as ordered by the Chair.

MR. SPEAKER: Not like this.

[English]

I would not allow such words.

[Translation]

(Interruptions)

CH. RAM PRAKASH: They are trying to change Haryana into another Punjab.

MR. SPEAKER: Please sit down.

[English]

(Interruptions)

MR. SPEAKER: I have allowed Mr. Bhatia.

SHRI R.L. BHATIA (Amritsar): Gurdev Singh, self-styled commander general of the Khalistan Commando Force has stated in the *Ajit Daily* of Punjab that there was an agreement between Mr. Devi Lal, Chief Minister of Haryana and the Khalistan Commando Force that there will be peace in Haryana and their terrorists will be protected by the CM. Now the self-styled commander has given him a warning that some encounters have taken place and some Sikh terrorists have been shot and harassed, and, therefore, he is drawing the attention of the Chief Minister that if this violence continues, there will be more incidents in Haryana. I would like that the Home Minister should make a statement whether the Government is aware of the fact that there was an understanding or agreement between the Commando Force and the Chief Minister. (Interruptions)

SHRI DHARAM PAL SINGH MALIK (Sonapat): The Chief of the Commando Force's name is Gur Sevak Singh and not Gurdev Singh. He has made a statement in writing to the *Ajit* paper of 17th August and thereafter the same thing had been repeated today in *Vir Arjun*. They had openly alleged that there was an understanding.

[Translation]

Two terrorist incidents have taken place in that state—one in Panipat and the other in Hissar. They have stated that after these two incidents, the Government of Ch. Devi Lal had promised to provide them with arms, funds and protection, provided there is no incident of terrorism in Haryana. But later he stated that as some terrorists had been killed in the encounters, they were giving a warning to Ch. Devlal. The hon. Minister of Home Affairs may kindly make a statement in this regard.

MR. SPEAKER: Please give it in writing.

SHRI DHARAM PAL SINGH MALIK: President's Rule will do in that State, otherwise, the people belonging to other communities in Haryana will also be got killed by the terrorists.

MR. SPEAKER: I cannot do this. It is the duty of the State.

(Interruptions)

[English]

SHRI HAROOBHAI MEHTA (Ahmedabad): Shri Vishwanath Pratap Singh addressed a mysterious letter to an Officer in the US Embassy stating "I am also working on the same line and final picture would be ready by June-July, 1989." This letter smacks of some conspiracy. It is published in "National Herald" today. The Home Minister should immediately make a statement. (Interruptions)

MR. SPEAKER: Do you think the Speaker has so many ears to hear all of you at the same time?

(Interruptions)

KUMARI MAMATA BANERJEE (Jadavpur): Sir, this is the letter which Shri V.P. Singh has written to some mysterious officer in the U.S. Embassy. We want to

know the real facts. Please instruct the Government to investigate the matter. This is a very serious matter. They are going to destabilise the country...*(Interruptions)* He is going to destabilise the country. Today is the last day of this Session. Please use your good offices and ask the Minister to make a statement. *(Interruptions)*

SHRI T. BASHEER (Chirayinkil): Sir, this is part of the destabilisation process going on in this country. This is a very serious matter. *(Interruptions)*

MR. SPEAKER: Look here. The problem is that you don't realise that I have got only two ears and I can hear one voice. 20 people are trying to speak at once. Can I make out what you are saying? Say it one by one so that I can hear you.

*(Interruptions)*

MR. SPEAKER: I have heard it. The simple thing is that the matter should be dealt with according to the rules.

SHRI HAROOBHAI MEHTA: I have given a notice.

MR. SPEAKER: I will look into it. You can also give in writing whatever you want. You can represent to the Government to look into the matter, if you are so agitated about it. It is only the Government which can make inquiry.

*(Interruptions)*

[*Translation*]

SHRI JAI PRAKASH AGARWAL (Chandni Chowk): Please listen to us also.

MR. SPEAKER: I have listened to you.

SHRI JAI PRAKASH AGARWAL: Please give time to everyone to express his views.

MR. SPEAKER: Were you listening, when something was being said here.

*(Interruptions)*

SHRI JAI PRAKASH AGARWAL: He is a traitor. God knows what he has done earlier. ...*(Interruptions)*...

MR. SPEAKER: I have heard. All of you were speaking. You two were speaking continuously.

SHRI JAI PRAKASH AGARWAL: We want to say something. Please give a chance to everybody.

MR. SPEAKER: I have given a chance to everybody. But what have you made of your opportunity whose fault is it?

[*English*]

On whose leg is the boot?

{*Translation*}

The point is whether you are able to put forward your point.

*(Interruptions)*

[*English*]

SHRIGOKUL SAIKIA (Lakhimpur): Sir, communal tension is going on in Assam. They have transferred the Deputy Commissioner who has given the real facts. Now it has spread up to Mangaldoi. Tomorrow or day after it may spread to other parts of Assam also. So, I urge upon you and I request the hon. Members to impose President's Rule in Assam. Otherwise, there will be great communal tension.

SHRI SAMAR BRAHMA CHOU DHURY (Kocrajhar): There is a condition of civil war in Assam. This has already spread from Gohpur to Mangaldoi and it is likely that it will be spread to more areas. The Deputy Commissioner who happened to be a tribal—the Deputy Commissioner of Darrang—has been transferred because he expressed the facts and he has intimated the Press about the facts. Not only that. While the Assam

Government has fixed August 28 for discussions, meanwhile they have created three more Districts affecting the tribal areas. This is meant to fragment the tribal areas. So, the intention of the Government of Assam is very clear. It is the Assam Government which is masterminding all these communal tensions. *(Interruptions)*

MR SPEAKER It is for the Constitutional Head—the Governor—to look into it and then the Home Minister who has to get in touch with them.

SHRI SAMAR BRAHMA CH OUDHURY The hon Home Minister wanted to make a statement. But he did not make it. So, I urge through you sir the Home Minister to make a statement in the House. *(Interruptions)*

SHRI C P THAKUR (Patna) Sir the letter which Mr V P Singh has written and the Devi Lai incident both point towards the same thing. The integrity and security of the country are in danger. They are playing into the hands of foreign agencies.

*[Translation]*

MR SPEAKER Please write to the hon Minister of Home Affairs in this regard.

*(Interruptions)*

*[English]*

SHRI HAREN (Dibrugrah) Sir, perhaps today is the last day of this Eighth Lok Sabha. My experience from the Sixth Lok Sabha to the Eighth Lok Sabha has been that it is an established fact that Social Welfare Ministry is not at all sincere in implementing the measures for the uplift of the Scheduled Caste, Scheduled Tribes and the Backward Classes. Time and again, I have given memorandum, letter and I have spoken in the Parliament so many times about it. *(Interruptions)*

About 45 lakhs of tribal people are there

in Assam. *(Interruptions)*

*[Translation]*

MR SPEAKER Do you want a discussion?

*(Interruptions)*

MR SPEAKER Please give it in writing.

*[English]*

I do not know whether it is right or wrong.

*(Interruptions)*

*[Translation]*

SHRI JAI PRAKASH AGARWAL Mr Speaker, Sir, it appears from this letter published in today's newspapers that this person has betrayed and how he was cooperating with the USA. May be he was in their hands even in those days when he was a Minister. I would like to request the Government to set up an enquiry against him and ascertain to what extent he betrayed the country. *(Interruptions)*

SHRI JANAK RAJ GUPTA (Jammu) Mr Speaker, Sir, you are the custodian of this House. We the Member of this House, are accountable to the people of this nation. This letter has been written by the aids of Shri V P Singh. *(Interruptions)*

MR SPEAKER Please give it in writing.

SHRI JANAK RAJ GUPTA I have given it in writing. *(Interruptions)* You should assure the House, because it is our right and an enquiry should be got conducted by the Government in this matter. It has been written by the aide of Shri V P Singh. It has come in the newspapers in the form of a D O letter. The Government should conduct an enquiry in this regard and should come out with the facts in the House. The way Shri V P Singh is selling the country in their



hands and playing to their tune is a very serious matter.

*(Interruptions)*

MR. SPEAKER: Please speak one by one. Why all of you are speaking together?

*(Interruptions)*

SHRI MOHD. AYUB KHAN (Udhampur): Mr. Speaker, Sir, he is right. The hon. Minister of Home Affairs should get an enquiry conducted in this regard. We want an assurance to this effect from you that the Government will be directed to set up an enquiry. It is not between the Home Minister and us alone.

MR. SPEAKER: There is no need of my assurance. It is his duty.

SHRI MOHD. AYUB KHAN: We want an assurance from you.

MR. SPEAKER: I have told him. Please give it in writing.

SHRI MOHD. AYUB KHAN: We are not asking you for any concessions, We only want an enquiry.

MR. SPEAKER: I will not give any concessions.

[English]

KUMARI MAMATA BANERJEE: Today is the last day of Parliament. We always get protection from you. So, we want to know about your reaction regarding this. It is not merely a news. It is a fact. I am giving you the evidence. Mr. V.P. Singh has written a letter to a mysterious official in the US Embassy in New Delhi. He has mentioned, "I have received your message. I wish to inform you that I am also working on the same line." So, we want to know what is the same line? It is totally against our country. If somebody is going to destroy our country, to destabilise our country, Government has to enquire into it...

MR. SPEAKER: I have to correct you that this is not the last day of Parliament.

KUMARI MAMATA BANERJEE: Today is the last day of the session.

MR. SPEAKER: You can just say that until and unless we extend it, this might be the last day of this session.

KUMARI MAMATA BANERJEE. Thank you, Sir. *(Interruptions)* Just a minute. Let me complete my sentence. It is a very serious matter. I want to know from you what does it mean—'XXI'? Rs. 1000 crores or Rs. 10,000 crores are involved in this matter?

MR. SPEAKER: I cannot do anything in this. Madam, you can write to the Government

KUMARI MAMATA BANERJEE: Will you ask the Government to make an inquiry?

MR. SPEAKER: You are an honourable Member of the House. You can ask for that.

KUMARI MAMATA BANERJEE: But we expect that you will do something. *(Interruptions)*

SHRI HAROOBHAI MEHTA: The Home Minister should come out with a Statement. He should unearth the whole correspondence and let the Parliament know what is what. That is all. Hon. Speaker may kindly direct the Home Minister to state to the Parliament what is what. *(Interruptions)*

SHRI T. BASHEER: You said that you would collect the facts on this.

MR. SPEAKER: You can write to the Government.

SHRI T. BASHEER: The other day also, we had quoted a letter in which Mr. V.P. Singh thanked Mr. Haji Mastan for contributing the financial assistance for his Allahabad election. You know the reputation of Mr. Haji Mastan. Mr. V.P. Singh always talks about

value-based politics, high ideals and high principles. Today, it has appeared that he had sent some letters and some documents, to some mysterious US official. This is a very serious thing. The letter says, "I am working on the line you have mentioned." The question is, what is the line? We know, in this country, destabilisation process is going on. I allege, this is a part of the great destabilisation process going on in this country. This is a part of it. Do you think that this is not a serious matter? Our request, through you, is that the hon. Minister must come forward with a statement and go into these things, enquire into these things as to what is happening in this country and outside and what are these persons, so-called leaders, doing in this country colluding with the foreign officials. That is the question. (*Interruptions*)

SHRI SHANTARAM NAIK (Panaji): I only want to convey my suggestion which I would like you to convey to the Home Minister. After the investigation in this matter is complete under Section 124 or any other section that he may deem fit, the trial of Mr. V.P. Singh should be held in open court at the Boat Club so that the entire public know what is the serious offence he has committed. I would like you to convey this to the Home Minister.

[*Translation*]

SHRIMATI VIDYAWATI CHATURVEDI: Mr. Speaker, Sir, it is very clear from this letter that this conspiracy is going on for a long time and submitting of resignation is also linked with it. It also smacks of deep rooted conspiracy and the forces behind, it are trying to destabilise the country. It is the work of a traitor. The Government should conduct an enquiry in this regard, as it is a very serious matter. I will write about it. You should direct the Government in this regard.

(*Interruptions*)

[*English*]

SHRI CHARANJI LAL SHARMA (Karnal): Mr. Speaker, Sir, you will kindly appre-

ciate that the whole House is agitated over this letter. This information has been revealed by a person, who was close to Shri Vishwanath Pratap Singh. He has addressed a letter to the highest authority in the country, the President. We have to read the letter written by Shri Vishwanath Pratap Singh, in between the lines. In view of the contents of this letter, we have reasons to smell a grain of salt in the bonafides of the writer of the letter, that is Shri Vishwanath Pratap Singh. The person to whom it has been addressed, has not been named. It is a mystery; a mystery which is eating into the vitals of the nation and the matter cannot and should not be allowed to remain like this. You can very well appreciate the sentiments of the whole House. So, in all humility, I would request you to direct the Home Minister and the Government to have a sifting enquiry and since the House is rising today, the Home Minister should make a statement regarding this, before the House rises.

SHRI VIJAY N. PATIL (Erandol): We do not want our democracy to be guided by any country. We know that America is in the habit of doing this. We have seen this in Philippines, sending observers to the elections and guiding the election process. We have seen it in Chile also. We cannot allow it to happen in India. Especially after the launching of Agni, we have seen the reactions of the Americans. In the last one and a half years, what is happening? There have been attempts to topple the duly elected democratic Government of Shri Rajiv Gandhi for the last one and a half years. So, something is being attempted from outside also. If some people are trying to take the help of outside agencies and countries like America, we should take it as a serious matter and it must be inquired into by the Government. All of us know that you are a very true patriot. I urge upon you that you should, on your own, direct the Government to make a thorough enquiry, immediate enquiry, during this election year and come out with the truth. We want to know your reaction.

DR. G.S. RAJHANS (Jhanjharpur): Shri Vishwanath Pratap Singh's letter is a very

very serious matter. I only request you that the Home Minister should come out with a statement by this evening that he is enquiring into this matter.

**SHRI SAMAR BRAHMA CH-  
OUDHURY:** This is the last day of the Session and perhaps the last chance to ventilate our feelings. As I have already said, in Assam, a special situation is prevailing...

**MR. SPEAKER:** I have already heard it.

**SHRI SAMAR BRAHMA CH-  
OUDHURY:** A condition of civil war is prevailing and the Government of Assam is master-minding it. You said that the Governor is the custodian, but I wonder whether there is any custodian...

**MR. SPEAKER.** They are keeping a watch on it.

11.24 hrs.

[English]

#### PAPERS LAID ON THE TABLE

#### Annual Report and Review on the working of Visva-Bharati, Santiniketan for 1987-88 and Statement showing reasons for delay

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): On behalf of Shri P. Shiv Shanker I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Visva-Bharati, Santiniketan for the year 1987-88.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visva-Bharati, Santiniketan, for the year 1987-88.

- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-8280/89]

[Translation]

**SHRI SRIPATI MISHRA (Machlishahr):** Sir, Janta Dal is a political party and it has been recognised as such by you in this House. It does not matter whether they attracted the provisions of Anti Defection Law but they have been given the status of a political party in the House. A letter has been written to a foreign agency by the leader of this party, stating therein that he is treading the path shown by them. You should take notice of this serious matter and direct the Minister of Home Affairs to enquire into this matter and give a statement in the House so that a discussion could be held on it today itself or on some other day....

**SOME HON. MEMBERS:** It should be held today itself.

**PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh).** Mr. Speaker, Sir, I would like to submit that you are custodian of democracy. I am shocked to read the contents of the letter of Shri V.P. Singh published in the newspapers. In present trend of normalisation of relations with other countries, our country is heading towards progress by developing friendly relations with foreign countries, such type of...\*\* with connivance of...\*\* want to destroy the country's image. This is a very serious allegation levelled against Shri V.P. Singh. He should be exposed. The Minister of Home Affairs should come out with a statement on the subject as from the very ancient time, there had been

\*\*Expunged as ordered by the Chair.